

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Marg Ltd.

MAIN PETITION NUMBER : CP(IB)/104(CHE)2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/2376(CHE)2023

ORDER

Shri. R. Umashankar, Ld. Counsel for the Petitioner.

Ms. A. Ramya, Ld. Counsel for the Respondent.

Memo filed by the Petitioner after the application for amendment was allowed on the application IA/2376/2023 which application has been disposed off vide order dated 05.01.2024.

A week time is given to the Counsel for the Respondent and the Petitioner to file additional reply/counter/rejoinder, if any. and serve copy on the Counsel for the parties.

List the petition for hearing on **01.03.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs